

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 573 OF 2017 IN
DFR NO. 2130 OF 2017**

Dated: 12th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Green Energy Association

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2
Ms. Pankhuri Bhardwaj for R-3
Mr. Ashok Bannidinni for R-6

ORDER

Learned counsel for the respondents seek a week's more time to file reply. As a last chance a week's time is granted and learned counsel for the respondents may file reply on or before 20.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **04.01.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/tpd